

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.101 of 2012

Dated : 4th October, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

Punjab Bio-Mass Pvt. Ltd.

....Appellant(s)

Versus

**Punjab State Electricity Regulatory
Commission & Ors.**

...Respondent (s)

Counsel for the Appellant(s):

**Mr. CICCU Mukhopadhaya,
Sr. Adv.
Mr. Ayush Agrawal
Ms. Rashmi G**

Counsel for the Respondent(s):

**Mr. Raunak Jain for
Mr. Buddy A. Ranganadhan
for R.1
Mr. Anand K. Ganesan for R.2**

ORDER

Post the matter for further hearing on **30.10.2013.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vs